

>

Title: Message received from Rajya Sabha that Rajya Sabha at its sitting held on the 23rd April, 2008, passed the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Bill, 2008.

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Bill, 2008 which has been passed by the Rajya Sabha at its sitting held on the 23rd April, 2008."

2. Sir, I also lay on the Table the Jawaharlal Institute of Post-Graduate Medical Education and Research, Puducherry Bill, 2008 as passed by Rajya Sabha on the 23rd April, 2008.

-